

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:5154
ANSWERED ON:27.04.2010
BLACK MARKETING OF PULSES
Ray Shri Rudramadhab ;Singh Shri Uday Pratap

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether pulses were imported recently to meet the shortage in the country;
- (b) if so, the details thereof;
- (c) whether the subsidised pulses which were to be supplied through the Public Distribution System are being sold in the open market at high price; and
- (d) if so, the details thereof and the corrective measures contemplated by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a) & (b): Pulses are permitted to be imported at zero duty since June 2006. The quantum of pulses imported year wise are given below:

Imports of pulses (2005-06 to 2008-09) (in lakh tonnes)

Year	Imports of pulses
2006-07	22.72
2007-08	28.37
2008-09	24.82
2009-10 (Apr-Feb)	32.05
2008-09 (Apr-Feb)	22.64

Source: DGCIS

(c): So far Government has not received any complaints/reports in this regard. The state governments are to distribute imported pulses supplied by the PSUs to the State Governments for distribution through PDS.

(d): In view of the (c) above, does not arise.